

**FAREWELL TO HON'BLE THE CHIEF JUSTICE
SHRI SHIVA KIRTI SINGH
Chief Justice, Allahabad High Court**

16th September, 2013

Hon'ble the Chief Justice, Justice L.K. Mohapatra, Justice S.K. Singh, brother and sister judges. It is a matter of great pride and honour for all of us to bid farewell to Hon'ble Mr. Justice Shiva Kirti Singh on his elevation as Judge, Supreme Court of India, which is the highest court of the land. His richly deserved elevation to the Supreme Court has made all of us proud of him.

Justice Shiva Kirti Singh was elevated as judge of Patna High Court on 29.12.1998. He served as acting Chief Justice at Patna on more than one occasion. He joined on transfer at Allahabad on 17.10.2012, and was appointed as Chief Justice of the Allahabad High Court on 4.2.2013. During this period we have seen his brilliance, hard work and commitment to the institution. In his own words the period spent by him at Allahabad has been more than satisfying. We express gratitude for the period that he served at Allahabad, as one of us.

We have always found him to be devoted to the judicial functioning as well as administration of justice in the State of U.P. We never felt our Chief Justice was far from us. He was always available for advice and guidance.

Justice Shiva Kirti Singh in his brief stay at Allahabad, has been a source of inspiration both in his words and deeds. The Bar and the Bench have found him to be attentive to their problems and will always be indebted to him for the good work he has done as Chief Justice of the biggest High Court of the country. The Bar has appreciated his legal acumen, knowledge and the quick disposal of cases in the Court. In dispensing administrative work, his rich experience as an administrator,

his foresight and charming manners in which he conducted himself resolved many a complicated issues.

In the meetings of the Full Court and Administrative Committee, he allowed free flow of ideas and exchange of thoughts. His thinking is modern and progressive.

We are confident that his tenure in the Supreme Court of India will be remarkable and expect that he will be supportive in resolving the matters relating to the Allahabad High Court.

We bid him farewell to join the galaxy of great judges, in the high traditions of his family, to perform the onerous duties of judge of the Supreme Court of India.

Today the entire country looks upto the Supreme Court as protector of the Constitution and constitutional values. The Supreme Court has time and again saved the democratic institutions, and has helped in building a legal structure, which is strong and vibrant in serving the people of the country. The Supreme Court is busy in resolving burning social issues in keeping with the expectations of the society, which requires a constitutional vision and consolidating legal principles for consistent approaches to legal issues. In the recent past the Supreme Court has, by a dynamic interpretation of laws, paved the way for a progressive constitutional governance. We have full hopes that Hon'ble Mr. Justice Shiva Kirti Singh will add to the value and strength of the Supreme Court, which is one of the finest legal institution of the world.

We bid you farewell Sir, with expectations that you will keep the flag for all that you have stood flying high. We will keep looking for your guidance and help.

Thanking you.

Justice Sunil Ambwani